

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Bhadreshwar Vidyut Pvt Ltd

PETITION NUMBER : CP(IB)/106(CHE)/2021

APPLICATION NUMBER : a) IA(IBC)/905(CHE)/2023
b) IA(IBC)/1005(CHE)/2023
c) IA(IBC)/1139(CHE)/2023
d) IA(IBC)/1140(CHE)/2023
e) IA(IBC)/1444(CHE)/2023

ORDER

206)(a)IA(IBC)/905(CHE)/2023 IN CP(IB)/106(CHE)/2021

Ld. Counsel Mr. Dhiren R Dave for the Applicant in IA(IBC)/905(CHE)/2023.

Ld. Counsel Mr. Yashish Chandra for the RP.

Ld. Counsel for the Applicant submits that compliance in terms of the order dated 18.08.2023 has been made and cost has been paid. Rejoinder has been e-filed. However, hard copy is yet to be filed.

Registry is directed to accept the hard copy.

Pleadings in IA(IBC)/905(CHE)/2023 are complete.

List the application for hearing on **05.10.2023**.

206)(b)IA(IBC)/1005(CHE)/2023 IN CP(IB)/106(CHE)/2021

Ld. Counsel Mr. Yashish Chandra for the RP. Ld. Counsel Ms. Kriti Soni for the Respondent.

Ld. Counsel has drawn attention of the Tribunal on the order dated 11.09.2023 whereby two weeks time was granted to the Applicant to file affidavit.

List the application for hearing on **05.10.2023**.

206(c)IA(IBC)/1139(CHE)/2023 IN CP(IB)/106(CHE)/2021

206(d)IA(IBC)/1140(CHE)/2023 IN CP(IB)/106(CHE)/2021

206(e)IA(IBC)/1444(CHE)/2023 IN CP(IB)/106(CHE)/2021

Ld. Counsel Mr. Arjun Syal for the Applicant. Ld. Counsel Mr. Yashish Chandra for the RP.

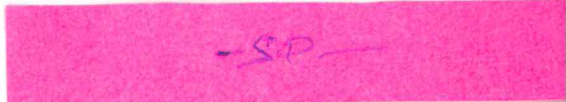
Arguments heard.

Ld. Counsel for the parties are permitted to file written synopsis in not more than 2 pages giving relevant dates and events, case laws and citations.

Order Reserved.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


SANJIV JAIN
Member (Judicial)